

(b) if so, the reaction of Government to the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) According to information received from the Government of Kerala, no such statement was made by Shri Mohammad Ismail.

(b) Does not arise.

Report on Law and Order situation in West Bengal

*139. SHRI Y. A. PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that she has asked the West Bengal Government to send a weekly report on law and order situation in the State ; and

(b) if so, the details of the reports Government have received during the last one month ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) and (b). The State Government of West Bengal has been asked to send a weekly report reviewing *inter alia*, the law and order situation in the State. The reports received indicate that the law and order situation continues to be a matter of concern.

Foreign Airlines Indulging in Undercutting Fare

*140. SHRI K. P. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that despite Government's warning, certain foreign airlines operating through India continue to indulge in under-cutting resulting in heavy losses to Government in traffic revenue ;

(b) if so, the details thereof ; and

(c) the action taken or proposed to be taken by Government in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Government are aware that

some International Airlines indulge in this malpractice which results in diversion of traffic and loss of foreign exchange.

(c) The Aircraft Rules are being amended so as to make it obligatory on the airlines to submit their tariffs for approval to the Civil Aviation Department. The Rule will also provide for adequate penalties for infringement. Government are also considering the establishment of a Cell which will carry out preliminary enquiries into such malpractices.

Recommendations of A.R.C. for creation of a National Society Council

*141. SHRI RAM KISHAN GUPTA : Will the Minister of HOME AFFAIRS be pleased to state at what stage is the proposal for the creation of a National Security Council under the Chairmanship of the Prime Minister as suggested by the Study Team of the Administrative Reforms Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : The proposal in question was made in a report submitted by the study team on defence matters to the Administrative Reforms Commission. The latter was unable to formulate its own recommendations in this field because of the late submission of the study team's report. The question of the action to be taken on this and other study teams/working groups reports not considered by the Commission is under examination.

मिजो विद्रोहियों द्वारा भारत में प्रवेश करने का प्रयास

*142. श्री चन्द्रिका प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 30 जून 1970 हिन्दुस्तान के (हिन्दी) में प्रकाशित इस समाचार की ओर आकषित किया गया है कि 1200 मिजो विद्रोही पूर्वी पाकिस्तान से असम के रास्ते भारत में प्रवेश करने का प्रयास कर रहे हैं ;

(ख) यदि हां, तो उन्हें रोकने के लिए